

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 421 of 2020

In the matter of:

Bulusu Bhanu Teja

....Appellants

Vs.

**Vance 7 health Pharmaceuticals Pvt.
Ltd. & Anr.**

....Respondents

Present

**For Appellant: Mr. N. Eswara Rao Nanduri, Ms. Prity Kumari,
Ms. Haripriya Padmanabhan & Mr. M. Rambabu,
Advocates.**

**For Respondents: Seshatalpa Sai Bandaru, For R-1.
Mr. Tushar Singh, For R-2.**

ORDER
(Virtual Mode)

19.03.2021: Learned Counsel for the Appellant submitted that she is unwell and unable to proceed. She prays for one-week time for accommodation. Prayer allowed.

Learned Counsel for the Respondents are also present.

List this matter on **7th April. 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/Kam